

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG
NOTIFICATION**

Dated, Shillong the 24th September 2021

No.HCM.102/2021/LIB : The Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to constitute the Editorial Committee comprising the following for publication of Volume 6 Issue 1 (2021) of the Newsletter of High Court of Meghalaya.

- 1.Smti. K.M Lyngdoh Nongbri, Director, MSJA as Chief Editor.
- 2.Smti Daphira Sohtun, CPC, High Court of Meghalaya as Editor.
- 3.Smti. Eva Lyngdoh, Chief Librarian, High Court of Meghalaya as Co-ordinator.

The said Committee is directed to complete the requisite task by 31st December 2021.

By Order.,

REGISTRAR GENERAL

Memo No.HCM.II/102/2021/ 2874A

Dated the 28th Sept, 2021

- 1.The Registrar-cum-principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2.Private Secretary to Hon'ble Mr Justice R.V. More, Judge, High Court of Meghalaya, Shillong
- 3.Private Secretary to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 4.Private Secretary to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 5.Smti. K.M. Lyngdoh Nongbri, Director, MSJA for information and necessary action.
- 6.Smti.Daphita Sohtun, CPC, High Court of Meghalaya for information and necessary action.
- 7.Smti.Eva Lyngdoh, Chief Librarian, High Court of Meghalaya for information and necessary action.
- 8.The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 9.Office file.


REGISTRAR GENERAL